

Minutes of the Meeting of the Commission held on 04.05.2010

Present:

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A.N. Tiwari, Information Commissioner
- C. Prof. M.M.Ansari, Information Commissioner
- D. Ms. Annapurna Dixit, Information Commissioner
- E. Shri Satyanand Mishra, Information Commissioner
- F. Ms. Sushma Singh, Information Commissioner
- G. Secretary Shri BB Srivastava and other officers assisted the Commission.

Agenda 1: Receipt/disposal statement for April 2010.

Commission noted. Commission however desired that status on uploading of decision of the Commission be circulated every week by the NIC to CIC/ICs.

(Action to be taken Shri Paul, NIC, CIC)

Agenda 2: ATR on MOM dt. 20/04/2010

The Commission directed that Smt. Sushma Singh, Information Commissioner immediately be provided with the appropriate number of DEO/Stenographer.

The Commission directed that a statement on status of pending bills for payment to the Information Commissioners be presented in every first meeting of the month.

(Action to be taken JS (A&P))

Agenda 3: Progress on the proposed convention, 2010.

Commission noted the progress of the proposed Convention 2010. Commission however, desired that themes, dates and venue of the proposed convention be posted on the website of the Commission immediately under the heading “**Convention- 2010**”.

(Action to be taken DS (PP)/Sh. Paul, NIC, CIC)

Supplementary items

Commission requested Chief Information Commissioner to draft the mission statement for the Commission.

Commission desired that the note of IC (T) on the working of the Commission might be taken up when IC (SG) is also present.

Commission directed that age wise statement of the cases beginning its registration until its disposal be worked upon and presented before the Commission.

(Action to be taken DS (P))

Commission desired that office space for the Commission in the newly constructed MCD building near New Delhi Railway Station might be explored and reported to the Commission.

(Action to be taken Secretary, CIC)

Commission directed that the minimum infrastructure facility should be provided to the intern attending the Commission. Commission also desired that honorarium, if any, which may be paid to the interns in the like institutions, should be enquired into and informed to the Commission. A broad guidelines and the policy thereupon for the interns should also be prepared and presented to the Commission.

(Action to be taken Secretary / JS (Law)/ DS (PP))

Proposed hike in the salary of outsourced staff has been submitted before the Commission and has been agreed to. Commission desired that the said proposal might be immediately sent to the Government.

(Action to be taken JS (A&P))